

**CONSOLIDATED STATEMENT OF PENDING CASES OF DISTRICT COURT BAGESHWAR AS ON 01.08.2018.**

Sl. No.	Name of the Court	Civil											Criminal										
		Institution					Disposal			Pendency	Institution					Disposal			Pendency	Total Pendency			
1	2	3	4	5	6	7	8	9	10		11	12	13	14	15	16	17	18			19	20	21
		Opening balance	Original	Tr. Received by	Otherwise	Total	After Full Trial	By tr.	Otherwise	Total	Pendency	Opening balance	Original	Received by tr.	Otherwise	Total	Trial After Full	By tr	By tr.	Otherwise	Total	Pendency	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22		23
1	District Judge	06	10	-	-	16	01	05	04	10	06	13	01	03	-	17	04	04	01	09	08		14
2	A.D.J.	06	05	05	-	16	02	-	02	04	12	09	01	04	-	14	04	01	-	05	09		21
3	C.J.M.	-	-	-	-	-	-	-	-	-	-	207	121	01	-	329	07	21	129	157	172		172
4	I/C. Civil Judge (S.D.)	107	12	-	-	119	07	-	05	10	109	-	-	-	-	-	-	-	-	-	-		109
5	C.J. (J.D.), Bageshwar	19	02	-	-	21	01	-	02	03	18	85	-	20	-	105	-	-	17	17	88		106
6	I/C. C.J. (J.D.), Garur	05	-	-	-	05	01	-	-	01	04	133	39	-	-	172	04	-	64	68	104		108
	Total	143	29	05	-	177	12	05	11	28	149	447	162	28	-	637	19	26	211	256	381		530

Prepared by - *[Signature]*  
Checked by - *[Signature]*

*[Signature]*  
3.8.18  
District Judge, Bageshwar.